

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1010/2004

DURGA BURMAN(ROY)

Appellant(s)

VERSUS

STATE OF SIKKIM

Respondent(s)

(With office report)

Date : 24/07/2014 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

Mr. Anand, Adv.  
Ms. Rajshree N. Reddy  
Dr. Sushil Balwada, Adv.

For Respondent(s)

Mr. Yusuf Khan, Adv.  
Ms. Aruna Mathur, Adv.  
For M/s Arputham Aruna & Co., Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.

Judgment reserved.

(R.NATARAJAN)  
Court Master

(JASWINDER KAUR)  
Court Master

Signature Not Verified

Digitally signed by  
Meenakshi Kohli  
Date: 2014.08.22  
16:51:25 IST  
Reason:  
Books relied on:

Appellant:

AIR 1975 SC 1962 (para 8)  
(2012) 2 SCC 399 (para 70)  
(2013) 4 SCC 422 (para 28)  
(1976) 1 SCC 438 (para 5)  
2013 (7) Scale 546 at 552  
(1984) 4 SCC 116 (paras 143-145 & 153)  
(2008) 16 SCC 328 (para 26)  
(2014) 6 Scale 620 (para 13)

Respondent

1995 Supp (1) SCC 80 (para 26)

